

VITEM NO.22 REGISTRAR COURT. 1 SECTION III
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 391/2016

NIRMAL DEVI

Appellant(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

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Date : 12/04/2017 This appeal was called on for hearing today.

For Appellant(s)

Ms. Asha Gopalan Nair,Adv.

For Respondent(s)

Mr. Ravi Prakash Mehrotra,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent Nos. 1 to 4 are duly represented.

Statement of case has not been filed by the parties and the stipulated time has already expired.

As per office report, valuation report is not required.

Registry to process the matter for listing before the Hon'ble Court.

(RAJESH KUMAR GOEL)

Registrar